

By E-mail/ Hand



**TRIPURA JUDICIAL ACADEMY  
HIGH COURT COMPLEX, AGARTALA  
e-mail: [tja.agt2014@gmail.com](mailto:tja.agt2014@gmail.com)**

No.F. 14(5)-TJA/2015-16/ 2929-44

Dated, Agartala, the 4th May, 2017.

**N O T I F I C A T I O N**

Hon'ble the High Court has been pleased to nominate the following Judicial Officer of Tripura to attend the programmes of the LNIN National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi-110085 during the period from June to September, 2017 as per schedule mentioned below:-

Sl. No	Course Name	Course date	Participants name
1	Course on Human Rights	03-07, July, 2017 (05 days)	<b>Sri G. Sarkar</b> Addl. District & Sessions Judge, West Tripura Judicial District, Agartala. Mobile: 09436472857 E-mail: <a href="mailto:gsarkar@ajj.gov.in">gsarkar@ajj.gov.in</a>
2	Course on Delay in Criminal Trial	18-22, Sept., 2017 (05 days)	<b>Sri P. K. Dutta</b> Addl. District & Sessions Judge, Khowai, West Tripura Judicial District. Mobile: 09436479973 E-mail: <a href="mailto:pkdatta@ajj.gov.in">pkdatta@ajj.gov.in</a>
3	Course on Crime Scene Evidence	11-15, Sept., 2017 (05 days)	<b>Sri Manabendra Debbarma</b> Civil Judge (Sr. Div.) & Asstt. Sessions Judge, West Tripura Judicial District, Agartala. Mobile: 09436181253 E-mail: <a href="mailto:mdebbarma@ajj.gov.in">mdebbarma@ajj.gov.in</a>

The attendance in the programme will be treated as official duty.

By order,

  
(B.P. Karmakar)

Director  
**Tripura Judicial Academy**


Copy forwarded for favour of kind information and necessary action to:-

1. Sri Sandeep Mittal, Director, LNIN National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi-110085. This refers to his letter No. 20/01/2017-NICFS, dated 13.04.2017 (e-mail [training.nicfs@nic.in](mailto:training.nicfs@nic.in) and Website: [www.nicfs.nic.in](http://www.nicfs.nic.in)).
2. The Registrar General, High Court of Tripura, Agartala.
3. The Secretary, Law & LR, Law Department, Government of Tripura, Agartala.
4. The District & Sessions Judge, West Tripura Judicial District is requested to inform the concerned Judicial Officers of his Judgeship to attend the programme as per schedule.
5. The District & Sessions Judge, South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Gomati Judicial District, Udaipur.
6. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship.
7. Sri G. Sarkar, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala.
8. Sri P. K. Dutta, Addl. District & Sessions Judge, Khowai, West Tripura Judicial District.
9. Sri Manabendra Debbarma, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, West Tripura Judicial District, Agartala.

- The nominated officers at Sl. Nos. 7, 8 & 9 above must not proceed without acceptance of the nomination by the Institute. The list of accepted nominees can be downloaded from the website [www.nicfs.nic.in](http://www.nicfs.nic.in) under the link 'Training' about 30 days prior to the course. Hostel accommodation on single occupancy basis will be provided to all officers and details can be ascertained from Hostel Warden.

Tele Fax: 011-27525083.

10. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship.
11. Personal file of the officers concerned as maintained in the High Court.
12. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura & also to E-mail Sl. Nos. 1, 3, 4, 5, 7, 8 & 9.

  
04/05/17  
Director

Tripura Judicial Academy